

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1212
TO BE ANSWERED ON 22.12.2017

WELFARE AND PROTECTION OF DESTITUTE CHILDREN

1212. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of Women & Child Development be pleased to state:

- (a) the number of destitute children identified in the country during the last three years and the current year, gender and State/UT-wise;
- (b) whether the Government is implementing any scheme/programme for the welfare and protection of destitute children;
- (c) if so, the details thereof along with the funds allocated/released and utilised thereunder during the said period, State/ UT-wise; and
- (d) the number of girls adopted during the said period, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) The Ministry of Women and Child Development does not maintain data about the number of street and destitute children in the country.
- (b) As per Section 2 (14) (i) of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act), a child who is found without any home or settled place of abode and without any ostensible means of subsistence is included as a “ child in need of care and protection.” The primary responsibility in execution of the JJ Act lies with the State Governments. However Central Govt is executing a scheme namely ICPS (now “Child protection Services”) for providing financial assistance to State Governments/UT Administrations, on sharing pattern, for execution of the Act and with the objective to create a safe and secure environment for overall development of children in need of care and protection, including destitute children. These include placement in Children Homes if there is no family to look after the said child, or sponsorship support if the child is living with family (financial support for education etc) to ensure that their education can continue in an undisturbed manner. The programmes and activities at these CCIs inter-alia include age-appropriate education, access to vocational training, recreation, health care, counselling etc.
- (c) The details of funds sanctioned, released and utilized by the State Governments/UTs under ICPS during each of the last three years and the current year, State/Union Territory-wise is at **Annexure-I**.
- (d) As reported by Central Adoption Resource Authority, the number of children placed in In-country adoption, including girls, State/UT-wise during the last three years and the current year is at **Annexure-II**

Annexure-I

Annexure referred to in reply to part (c) of Lok Sabha UnStarred Question No.1212 for 22.12.2017 raised by Shrimati Kamla Devi Paatile regarding "Welfare and Protection of Destitute Children".

Details of Fund Released and Utilized by State Govt. during FY 2014-15, 2015-16, 2016-17 and current year of the Grant released to the States/UTs under ICPS.

Sl. No.	Name of the State	2014-15		2015-16		2016-17		2017-18 (as on 15.12.2017)
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released
1	Andhra Pradesh	301.62	275.24	238.58	500.52	110.74	586.32	1469.88
2	Arunachal Pradesh	130.68	84.17	571.68	92.02	52.29	179.54	155.31
3	Assam	1010.36	1332.49	597.90	1025.07	413.64	1112.98	2932.68
4	Bihar	204.75	1721.6	2687.89	1896.52	2787.92	1923.33	541.56
5	Chattisgarh	821.24	1620.47	3955.55	2086.26	527.77	1683.25	1428.42
6	Goa	100	240.11	235.25	39.68	36.83	98.27	-
7	Gujarat	1925.75	1404.29	2328.90	1510.37	769.95	1526.53	590.11
8	Haryana	1526.72	678.15	496.44	350.89	0.00	1224.85	315.11
9	Himachal Pradesh	835.71	228.25	604.04	1255.12	2345.48	2390.26	1483.17
10	Jammu & Kashmir	0	0	113.35	0.00	43.12	114.71	624.24
11	Jharkhand	36.03	87.32	369.88	387.42	840.11	842.14	241.88
12	Karnataka	3689.87	3747.81	1845.24	2193.66	3720.80	3709.53	825.26
13	Kerala	1354.35	1340.3	944.39	660.25	260.50	216.96	721.53
14	Madhya Pradesh	1889.69	2096.53	1116.03	2373.81	2503.88	2535.83	708.10
15	Maharashtra	762.32	762.32	3138.75	1975.29	2272.33	1569.37	383.99
16	Manipur	138.48	1986.84	3082.18	1163.81	241.34	709.47	1536.33
17	Meghalaya	2003.83	1975.5	1469.55	1497.88	2060.33	2060.33	446.60
18	Mizoram	1919.02	1919.02	2079.44	2079.44	1949.55	1949.55	1917.51
19	Nagaland	957.41	1662.7	2257.65	1473.21	1350.37	1447.50	1457.45
20	Orissa	2544.82	1786.31	3309.07	2669.74	1089.22	2580.78	1655.96
21	Punjab	507.12	570.61	820.81	515.57	581.67	718.31	143.24
22	Rajasthan	3395.82	3654.4	3258.92	2929.43	0.00	2267.52	2286.60
23	Sikkim	390.24	413.88	562.00	303.74	601.18	NR	15.36
24	Tamil Nadu	3067.10	2804.89	825.04	4282.78	13039.37	3648.55	2013.12
25	Telangana	2087.59	203.53	354.88	93.94	195.64	1823.98	-
26	Tripura	1227.34	1073.7	710.63	680.20	676.04	NR	132.20
27	Uttar Pradesh	1798.90	3552.11	2884.18	3293.57	3207.19	3109.82	1830.67
28	Uttarakhand	83.48	11.05	66.88	3.89	15.54	187.54	196.85
29	West Bengal	2574.04	4348.35	508.67	1067.29	6763.87	3522.60	5073.56
30	Andaman & Nicobar Island	145.9	0	36.03	36.03	36.88	36.76	31.66
31	Chandigarh	21.98	228.3	357.82	324.15	245.44	278.53	103.01
32	Dadra & Nagar Haveli	68.61	6.71	58.66	5.84	177.59	NR	24.82
33	Daman & Diu	80.61	32.73	82.82	57.69	126.42	80.33	21.89

34	Delhi	606.22	838.68	1363.40	931.53	978.64	1024.94	354.33
35	Lakshadweep	0	0	0.00	0.00	0.00	NR	-
36	Puducherry	1168.57	676.23	559.60	622.75	826.33	768.69	111.12
NR- Not received								

Annexure referred to in reply to part (d) of Lok Sabha UnStarred Question No.1212 for 22.12.2017 raised by Shrimati Kamla Devi Paatile regarding "Welfare and Protection of Destitute Children".

In-Country Adoption Data (State-wise, Gender-wise) for last three years and current year

S. No.	Name of State/UT	2014-2015 (April, 14 to Mar,15)			2015-2016 (April, 15 to Mar,16)*			2016-2017 (April, 16 to Mar,17)*			2017-2018 (April, 17 to Dec,18)*		
		M	F	Total	M	F	Total	M	F	Total	M	F	Total
1	Andaman	4	6	10	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh & Telangana	91	250	341	45	79	124	25	36	61	22	45	67
3	Assam	33	44	77	30	41	71	26	31	57	23	30	53
4	Arunachal Pradesh	2	4	6	0	0	0	0	0	0	0	0	0
5	Bihar	18	41	59	18	67	85	32	102	134	27	47	74
6	Chhattisgarh	26	28	54	22	24	46	33	27	60	19	37	56
7	Chandigarh	2	13	15	2	6	8	1	3	4	0	1	1
8	Delhi	46	80	126	37	55	92	57	77	134	22	28	50
9	Goa	4	12	16	5	5	10	15	14	29	8	1	9
10	Gujarat	75	78	153	43	77	120	47	61	108	24	36	60
11	Haryana	15	25	40	14	15	29	19	31	50	10	15	25
12	Himachal Pradesh	2	6	8	0	2	2	4	3	7	2	2	4
13	Jharkhand	57	62	119	31	32	63	53	61	114	38	33	71
14	Karnataka	184	227	411	110	167	277	103	149	252	81	119	200
15	Kerala	108	91	199	61	59	120	67	62	129	38	45	83
16	Madhya Pradesh	45	69	114	27	45	72	75	95	170	45	67	112
17	Maharashtra	447	500	947	290	431	721	314	397	711	177	215	392

18	Mizoram	8	2	10	3	4	7	10	15	25	6	12	18
19	Manipur	2	6	8	2	4	6	6	6	12	3	1	4
20	Nagaland	28	15	43	2	1	3	9	9	18	4	2	6
21	Odisha	79	119	198	82	147	229	89	113	202	63	81	144
22	Pondicherry	12	15	27	8	13	21	3	13	16	3	9	12
23	Punjab	12	41	53	10	30	40	12	49	61	6	42	48
24	Rajasthan	70	111	181	42	60	102	51	91	142	32	51	83
25	Sikkim										5	4	9
26	Meghalaya	1	10	11	5	4	9	4	5	9	3	2	5
27	Tripura	12	17	29	3	10	13	9	13	22	10	14	24
28	Tamilnadu	80	148	228	69	131	200	76	120	196	47	86	133
29	Telangana	0	0	0	76	163	239	24	125	149	18	84	102
30	Uttrakhand	6	6	12	3	7	10	4	5	9	2	3	5
31	Uttar Pradesh	91	102	193	43	81	124	40	86	126	46	53	99
32	West Bengal	128	172	300	73	95	168	87	116	203	45	70	115
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Note: Above Data of Andhra Pradesh and Telangana are seperated w.e.f. April' 2015 onwards													